

Shrimati Tarkeshwari Sinha: It is true that a similar question had been asked towards the end of August. But the assessment of income-tax for 1958-59 will come up only in 1959-60-61. So, it is not possible even to have a basic assessment at present.

Shri S. M. Banerjee: May I know the income-tax received from these dealers in 1957?

The Minister of Finance (Shri Morarji Desai): May I say that the income-tax which is received from all these people is not received from different sections in different ways, but it is all in one register? There are so many commissioner's divisions, and in every commissioner's division, and in every income-tax officer's office, we shall have to see and find out who are the foodgrain merchants and who are the others, and then total up everything and then tell the hon. Member. It is not possible. I do not think the energy spent on this is commensurate with the gain.

Mr. Speaker: Why did the hon. Minister not say that in the beginning itself that the labour and trouble involved in this is out of all proportion to the benefit derived from it?

Shri Morarji Desai: I thought that this reply, namely that this information is not readily available will be taken to mean that. That was why we did not say so.

Mr. Speaker: Otherwise, hon. Members would pursue it and ask when it will be laid on the Table of the House.

Shri Morarji Desai: I have been pursued, and I have said this.

Mr. Speaker: He might have said that the labour and trouble involved in this was not commensurate with the benefit to be derived from it.

Shri S. M. Banerjee: May I know the total arrears of income-tax due from the various merchants including the dealers in foodgrains in U.P. in 1957 or even today?

Shrimati Tarkeshwari Sinha: would like to have notice of the question in order to give all that information.

Mr. Speaker: I think this can be gathered from the published records.

Shri V. P. Nayar: No. We cannot gather such information from any published records.

Mr. Speaker: What is the purpose of this, unless it be that they say that they are going to remit all income-tax in U.P.?

Shri S. M. Banerjee: The purpose is only this. As you are aware, a huge amount of income-tax is there as arrears, and we are being taxed for nothing, for the sake of our Plans. So, we want to know the figures.

Mr. Speaker: Those persons who can pay have paid; the others cannot pay. Next question.

Shri S. M. Banerjee: The point is that they are not paying.

Techno-Economic Survey of Union Territories

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*327. { Shri L. Achaw Singh:
Shri P. C. Borooah:
Dr. Ram Subhag Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Union Government propose to conduct a techno-economic survey in the Union Territories; and

(b) if so, the broad details of the Survey Scheme?

The Minister of Home Affairs (Shri G. B. Pant): (a). Yes. The National Council of Applied Economic Research has been requested to conduct a techno-economic survey of the Union Territories of Himachal Pradesh, Manipur and Tripura.

(b) The survey is being conducted with a view to assessing the economic potential of each Union Territory in terms of manpower and other resources as well as for indicating a growth-pattern for the economy of the territory with specific emphasis on industrial development and expansion of manpower. It will cover all aspects of the economy of the territory such as the agricultural base, food production, availability of agricultural and other raw materials for industrial development, etc.

Shri L. Achaw Singh: May I know when the survey is to be completed and whether the findings will be available for the formulation of the Plan schemes for the Third Five Year Plan?

Shri G. B. Pant: The survey is expected to be completed by the end of March next, and it is being made, so that the findings and the suggestions may be utilised for the framing of the Third Five Year Plan.

Shri L. Achaw Singh: In view of the fact that Manipur is one of the most industrially backward Union Territories, may I know whether the survey which is to be made would inquire into the prospects of raw materials for the starting of some medium industries there?

Shri G. B. Pant: Yes, that has already been stated in the answer that I have given.

Shrimati Renu Chakravarty: In view of the fact that one of the greatest difficulties in industrialisation of areas like Manipur and Tripura is bad communications, and that this hampered industrialisation and will continue to do so, may I know whether this techno-economic survey will also take up this particular aspect of the question and give its opinion on it?

Shri G. B. Pant: I hope they will take all relevant aspects into consideration, but I cannot say specifically whether the question of communications comes within their scope.

Shri V. P. Nayar: May I know whether such techno-economic surveys will be made for the Andamans, the Laccadives and the Amindives?

Shri G. B. Pant: After the survey in these areas has been completed, then the question will be considered whether it should be extended to these areas also or not.

Shri V. P. Nayar: May I know the total cost of the surveys now being made in the Union Territories?

Shri G. B. Pant: I think it will come to about Rs. 1,30,000.

Mr. Speaker: The total cost of survey of all the Territories?

Shri G. B. Pant: Yes.

Purchase of Oil Pipelines

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*328. { Shrimati Maftda Ahmed:
Shri Vidya Charan Shukla:
Shri P. C. Borooah:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a Study-cum-Purchase Mission for oil pipelines visited many foreign countries recently;

(b) the names of the countries visited; and

(c) the result of their tour?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) A Pipeline Study Team (and not a Study-cum-Purchase Mission) visited some foreign countries recently.

(b) USSR, U.K., France, USA and Canada.

(c) The Study Team has just returned and is expected to submit a report shortly.

Shrimati Maftda Ahmed: In view of the fact that orders have been placed with Messrs. Stewarts & Lloyds